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Deletion of right to property from the Chapter on Fundamental Rights in the Constitution

\*173. SHRI F. M. KHAN: SHRI SHYAMLAL GUPTA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have any proposal under their consideration to bring forward a Bill before Parliament to amend the Constitution to delete the right to property from the Chapter on Fundamental Rights; and
- (b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) Government are examining the implications of the proposal to delete the right to property from the Chapter on Fundamental Rights in the Constitution.

## Contract for laying sub-sea pipeline from Bombay High

\*174. SHRI SHYAMLAL GUPTA: SHRI T. BASHEER:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government have awarded the contract for laying subsea pipeline for transportation of oil and gas from the Bombay High; if so when was the contract awarded;
- (b) what is the name of the firm to which the contract has been awarded and on what terms; and

(c) what criteria was adopted for awarding the contract?

THE MINISTER OF PETROLEUM, FERTILIZERS CHEMICALS AND (SHRI H. N. BAHUGUNA): (a) to (c) An order for US \$68.44 million (excluding contingencies) for laying sub-sea pipelines for transportation of oil and gas from Bombay High to Uran, with the approval of Government was placed by the ONGC with M/s Brown & Root, USA on September 13, 1977. The pipe-laying work is scheduled to be completed by May 31, 1978. Of the technically acceptable offers the offer of M/s Brown & Root was the lowest.

## New railway lines in Maharashtra

\*175. SHRI KRISHNARAO NARA-YAN DHULAP: Will the Minister of RAILWAYS be pleased to state:

- (a) the new railway lines that are under construction or are proposed to be taken up for construction in the near future in Maharashtra;
- (b) what is the estimated total outlay for each of these railway lines; and
- (c) what is the outlay for each of them for the year 1977-78?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) to (c) The following new line projects in Maharashtra having a total length of 117.76 Kms. at an estimated cost of Rs. 24.12 crores, are in hand at present.

	Length I in Kms. (Rs	Estimated cost , in crores)	Outlay for 1977-78
t. Vasai Road to Diva new BG line in the Konkan region	42.00	18.83	3.20
2. Wani to Chanaka new BG line in the Marathawada region.	75.76	5.29	0.40

The proposal for the construction of West-coast Konkan railway covering regions of Maharashtra, Goa, and Karnataka is being examined by the Planning Commission. 1. 6 7